

Bench No. I

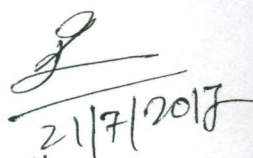
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) NO. 240/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company	West Bengal Essential Commodities Supply Corporation Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|-----------------------|--------------------|--|
| 1. | Arun Gupta, FCA | Financial Creditor | Arun - 9-71
21/7/17 |
| 2. | Mohua Sinha, ACS | IRP (Authorized | |
| 3. | S.M. Gupta, FCS | Representatives) | |
| 4. | Sanjay Saha, Advocate | W.B.E.C.S.C. Ltd. | Sanjay Saha
21/7/17 |
| 5. | Mr R.C Pruski, Adv | UBOI | 
21/7/2017 |
| 6. | Ms. Manini Kabi, Adv | | |

ORDER

Ld. Pr. CS on behalf of the IRP as well as Ld. Counsels for the financial creditor, UBOI and the corporate debtor are present.

Ld. Pr. CS appearing on behalf of IRP has submitted the progress report and it appears from the progress report that the last meeting of CoC was held on 03/07/2017 wherein all the members participated and CoC unanimously approved the name of IRP to act as RP. On the basis of recommendation of CoC Shri Anil Goel, IRP is appointed as RP.

List the matter on 08/08/2017 for further order.

(Vijai Pratap Singh)
Member (J)